

**GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

**LOK SABHA**

**UNSTARRED QUESTION NO. 83  
TO BE ANSWERED ON 18.11.2019**

**SKILL DEVELOPMENT OF WOMEN AND CHILDREN**

**83. SHRI P. RAVEENDRANATH KUMAR:**

**Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:**

- (a) the details of the schemes being implemented including Skill Development Schemes, implemented by the Government for the welfare of women and children belonging to the Scheduled Tribes in various States, State/UT-wise;
- (b) the amount allocated and spent under the said schemes during each of the last six years and the current year, scheme/ State/UT-wise;
- (c) whether any targets have been fixed in this regard; and
- (d) if so, the details thereof and the success achieved in this regard, schemewise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF  
SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
(SHRI R.K. SINGH)**

(a) to (d) There are a number of schemes being implemented by various Central Ministries/Departments and State Government including the Ministry of Tribal Affairs for ensuring development of tribal women and children. Ministry of Tribal Affairs is the nodal Ministry for filling the critical gap in various schemes of Center/State in this regard. The important schemes run by this Ministry for women and children are given below:

- (i) Scheme of Girls & Boys Hostels for Schedule Tribes (STs): Under the scheme, Central assistance is given to States / UTs / Universities for construction of new hostel buildings and / or extension of existing hostels. State Governments are eligible for 100% central share for construction of all Girls' hostel and also for construction of Boys' hostel in naxal affected areas. The funding pattern for other Boys' Hostel to State Governments is on 50:50 basis.

(ii) Scheme of Ashram Schools in Tribal Areas: The objective of the scheme is to provide residential schools for STs to increase the literacy rate among the tribal students and to bring them at par with other population of the country. Under the scheme, State Governments are eligible for 100% central share for construction of all Girls' Ashram Schools and also for construction of Boys' Ashram Schools in naxal affected areas. The funding pattern for the other Boys' Ashram Schools is on 50:50 basis.

(iii) Scheme for Strengthening Education among ST Girls in Low Literacy Districts: This scheme is being implemented in 54 identified low literacy Districts where the ST population is 25% or more, and ST female literacy rate is below 35%, or its fractions, as per 2001 census.

(iv) In addition to above, to maximize retention of ST students within various stages of school education and promoting higher learning, monetary incentives are provided by Ministry of Tribal Affairs in the form of scholarships such as Pre Matric Scholarship, Post Matric Scholarship, National Overseas Scholarship, Scholarship for Top Class Education and Rajiv Gandhi National Fellowship for ST students.

(v) Special Central Assistance to Tribal Sub Scheme (SCA to TSS) (hitherto known as SCA to Tribal Sub Plan (TSP)): It is 100% grant from Government of India. Its objective is to bridge the gap between Scheduled Tribes (ST) population and others by providing support for education, health, sanitation, water supply, livelihood, skill development, minor infrastructure etc. It is a flexible scheme and supplements the efforts of the line Ministries/Departments.

(vi) Grants under Article 275(1) of the Constitution: It is 100% grant from Government of India. Funding under this programme is to enable the State to meet the cost of such schemes of development as may be undertaken by the State for the purpose of promoting the welfare of Scheduled Tribes in that State or raising the level of administration of Scheduled Areas therein to that of the administration of the rest of the areas of that State. Funds are provided to States for various sectoral interventions.

The Ministry of Skill Development and Entrepreneurship (MSDE) is implementing the Pradhan Mantri Kaushal Vikas Yojana (PMKVY 2.0) 2016-20 on Pan-India basis with an objective to provide skilling to one crore people to all sections of the society including women, under Short Term Training (STT), Recognition of Prior Learning (RPL) and Special Project (SP) over four years (2016-2020) with an outlay of Rs.12,000 crore.

PMKVY 2016-20 has two components viz Centrally Sponsored Centrally Managed (CSCM) and Centrally Sponsored State Managed (CSSM). 75% of the funds are available for skilling under the CSCM component being implemented by the MSDE through National Skill Development Corporation (NSDC) and 25% of the funds are

allocated to the States /UTs under the CSSM component being implemented by the State Skill Development Missions of these States/ UTs. Under CSCM component of PMKVY 2016-20, as on 11.11.2019, 64.27 lakhs candidates have been trained; out of which 26.75 lakhs are women. Details of fund allocated and spent under CSCM component is placed at **Annexure I**. Further, details of state-wise allocation of funds, under CSSM component of PMKVY 2016-20, so far, are placed at **Annexure-II**. To facilitate training of Women, the scheme provides for post placement support, conveyance allowance, additional assistance and boarding & lodging facilities whichever applicable.

Long term training is imparted through Industrial Training Institutes (ITIs). There are 15,510 ITIs with a seating capacity of 35.44 lakh. The details of female candidates trained during 2014-15 to 2018-2019 under the ITIs are placed at **Annexure III**. In addition, 18 National Skill Training Institutes (Women) have been located at different locations of the country for imparting skill training exclusively for women.

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## Annexure I

Annexure referred to in reply to LSUQ No. 83 to be answered on 18.11.2019 asked by SHRI P. RAVEENDRANATH KUMAR regarding 'SKILL DEVELOPMENT OF WOMEN AND CHILDREN'.

Details of fund allocated and spent (in Crore) under CSCM component of PMKVY 2016-20.

<b>Year</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>	<b>Total</b>
Fund allocated	550.00	1,132.48	1,887.96	1,464.00	5,034.44
Fund spent	195.50	1,794.34	1,424.69	1,191.83	4,606.36

## Annexure II

Annexure referred to in reply to LSUQ No. 83 to be answered on 18.11.2019 asked by SHRI P. RAVEENDRANATH KUMAR regarding 'SKILL DEVELOPMENT OF WOMEN AND CHILDREN'.

Details of state-wise allocation of funds, under CSSM component of PMKVY 2016-20.

S.No	State/UT	Funds Allocated 2016-20
1	Andaman and Nicobar Island	6,32,51,698
2	Andhra Pradesh	94,74,11,712
3	Arunachal Pradesh (In Crores)	43,27,34,640
4	Assam	72,76,40,878
5	Bihar	1,38,05,74,540
6	Chandigarh (In Lakhs)	15,84,06,394
7	Chhattisgarh	15,84,06,394
8	Dadra and Nagar Haveli	6,15,88,800
9	Daman and Diu (In Lakhs)	6,15,88,800
10	Delhi	1,24,71,73,200
11	Goa	72,29,13,937
12	Gujarat	1,19,82,71,693
13	Haryana	86,27,97,499
14	Himachal Pradesh	76,21,46,003
15	Jammu and Kashmir	72,83,18,354
16	Jharkhand	88,79,25,730
17	Karnataka	1,38,08,20,896
18	Kerala	1,10,01,29,940
19	Lakshadweep	3,69,53,280
20	Madhya Pradesh	1,23,26,26,512
21	Maharashtra (In Crores)	2,57,32,87,845
22	Manipur	49,99,77,879
23	Meghalaya	51,79,92,602
24	Mizoram	56,46,30,721
25	Nagaland	50,84,30,941
26	Odisha	89,37,45,871
27	Puducherry	15,57,17,016
28	Punjab	80,69,30,592
29	Rajasthan	94,62,15,130
30	Sikkim	7,54,46,280
31	Tamil Nadu	2,06,58,64,320
32	Telangana	91,78,42,489
33	Tripura	54,07,35,000
34	Uttar Pradesh	2,09,04,00,000
35	Uttarakhand	74,26,99,339
36	West Bengal	1,90,23,24,060

### Annexure III

Annexure referred to in reply to LSUQ No. 83 to be answered on 18.11.2019 asked by SHRI P. RAVEENDRANATH KUMAR regarding 'SKILL DEVELOPMENT OF WOMEN AND CHILDREN'.

The details of female candidates trained during 2014-15 to 2018-2019 under the ITIs.

Total female trainees trained (in lakh)				Female trainees being trained in 2018-19 (in lakh)
2014-15	2015-16	2016-17	2017-18	
0.60	1.02	1.06	2.83	2.01

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